

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION No. 1720  
TO BE ANSWERED ON 21.09.2020**

**MPLAD FUND**

**1720. SHRI NIHAL CHAND:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

**(a) the amounts made available by the Union Government through the MPLAD fund in the country during the last three years along with the State/Union Territory-wise details thereof;**

**(b) whether the amounts released from the MPLAD fund by the Union Government has been utilised totally in all the districts of the country;**

**(c) if so, the State/Union Territory-wise details thereof; and**

**(d) the mechanism put in place by the Union Government for monitoring the use of this fund?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH)**

**(a) The details of the funds released by the Union Government, State / Union Territory-wise under MPLADS during the last three years i.e. 2017-18, 2018-19 and 2019-20 are at columns 3, 5 and 7 respectively, of the Annexure to the reply.**

**(b) No Sir. The funds released under MPLADS are non-lapsable and the unspent balances of a particular year can be utilized in the subsequent year(s). In view of the nature and dynamics of the**

**scheme, the unutilized balances are bound to exist at any given point of time.**

**(c) The details of the funds utilised State / Union Territory-wise under MPLADS during the last three years i.e. 2017-18, 2018-19 and 2019-20 are at columns 4, 6 and 8 respectively, of the Annexure to the reply.**

**(d) This Ministry is monitoring the use of this fund as per the monitoring mechanisms, which have been duly prescribed in the Guidelines on MPLADS. The Guidelines are available in the public domain, including on the official website ([www.mplads.gov.in](http://www.mplads.gov.in)).**

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**ANNEXURE REFERRED TO IN PARTS (a), (b) and (c) OF LOK SABHA USQ. 1720  
TO BE REPLIED ON 21.09.2020**

<b>State /Union Territory-wise details of amount of funds released and utilized under MPLADS during last three years</b>							
<b>(Amount in Rs. crore)</b>							
<b>S.No.</b>	<b>State/UTs</b>	<b>Financial Year 2017-18</b>		<b>Financial Year 2018-19</b>		<b>Financial Year 2019-20</b>	
		<b>Amount released by the Union Government</b>	<b>Amount utilized by State/ UT</b>	<b>Amount released by the Union Government</b>	<b>Amount utilized by State/ UT</b>	<b>Amount released by the Union Government</b>	<b>Amount uti lized by State/UT</b>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Andaman and Nicobar Islands	7.5	4.77	12.5	13.56	2.5	1.29
2.	Andhra Pradesh	160	184.04	162.5	202.26	182.5	167.58
3.	Arunachal Pradesh	15	14.31	15	18.14	10	5.78
4.	Assam	110	111.06	97.5	97.36	82.5	37.83
5.	Bihar	252	422.23	350	411.45	272.5	193.27
6.	Chandigarh	2.5	8.59	10	10.71	5	1.16
7.	Chhattisgarh	77.5	109.83	77.5	101.23	67.5	39.76
8.	Dadra and Nagar Haveli	2.5	4.51	7.5	6.34	7.5	1.94
9.	Daman and Diu	0	0	12.5	13.95	5	1.51
10.	Delhi	39.5	56.69	60	94.64	77.5	45.97
11.	Goa	15	10.81	12.5	21.59	7.5	8.19
12.	Gujarat	162.5	169.87	225	282.79	177.5	149.57
13.	Haryana	75	90.2	82.5	90.61	60	48.88
14.	Himachal Pradesh	32.5	33.08	32.5	37.26	25	12.89
15.	Jammu & Kashmir	45	46.38	40	60.84	47.5	30.84
16.	Jharkhand	82.5	84.66	100	108.61	82.5	55.28
17.	Karnataka	197.5	207.73	197.5	219.29	200	118.04

18.	Kerala	87.5	137.71	112.5	205.07	165	120.03
19.	Lakshadweep	5	7.59	5	3.81	2.5	0
20.	Madhya Pradesh	192.5	215.52	215	239.56	210	137.86
21.	Maharashtra	270	302.47	252.5	393.02	360	272.06
22.	Manipur	17.5	15.63	15	16.01	10	12.6
23.	Meghalaya	20	13.15	10	13.38	12.5	9.86
24.	Mizoram	7.5	11.33	10	7.37	10	11.49
25.	Nagaland	10	12.68	7.5	7.5	7.5	7.39
26.	Nominated	47.5	60.48	42.5	61.7	42.5	37.12
27.	Odisha	132.5	143.98	132.5	164.76	137.5	69.63
28.	Puducherry	7.5	7.84	10	18.34	12.5	7.11
29.	Punjab	97.5	88.12	80	109.32	70	36.33
30.	Rajasthan	182.5	177.23	162.5	188.24	170	107.09
31.	Sikkim	12.5	12.33	10	9.41	7.5	10.09
32.	Tamil Nadu	277.5	317.54	290.01	353.91	272.5	238.78
33.	Telangana	85	124.28	90	104.59	105	72.68
34.	Tripura	15	15.88	5	19.55	12.5	2.52
35.	Uttar Pradesh	452.5	483.89	719.5	920.88	472.5	259.59
36.	Uttarakhand	35	35.88	30	37.26	45	31.41
37.	West Bengal	272.5	338.39	254.99	347.82	202.5	128.03
	<b>TOTAL</b>	<b>3504</b>	<b>4080.68</b>	<b>3949.5</b>	<b>5012.13</b>	<b>3640</b>	<b>2491.45</b>

**Note: The amount of utilization in some cases may be more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and can be utilized in the subsequent year(s).**

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